

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1904/2020

MIRZA ABID BEG

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 29875/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 29873/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 37268/2021 - EXEMPTION FROM FILING O.T.
IA No. 29874/2020 - EXEMPTION FROM FILING O.T.)

Date : 22-11-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s)

Mr. Ashutosh Dubey, AOR
Mr. Abhishek Chauhan, Adv.
Ms. Rajshri A. Dubey, Adv.
Mr. H.B. Dubey, Adv.
Mr. Amit P. Shahi, Adv.
Mr. Amit Kumar, Adv.
Mr. Gaurav Yadav, Adv.
Mr. Sumant A Khan, Adv.
Mr. Rahul Sethi, Adv.

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR
Ms. Marbiang Khongwir, Adv.

Mr. Vinay Garg, AOR
Ms. Neetu Rawat, Adv.
Mrs. Deepam Garg, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel appearing for the respondent-
State of Uttar Pradesh, on instructions, states that the
report in terms of this Court's order dated 16th July,

2024 will be filed within a period of one month from today.

We, accordingly, extend the time by period of one month from today.

List on 17th January, 2025 for considering the report.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER